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Title: Introduction of the Special Economic Zones Bill, 2005.

14.52 hrs.

SPECIAL ECONOMIC ZONES BILL*

THE MINISTER OF COMMERCE & INDUSTRY (SHRI KAMAL NATH): Sir, I beg to move for leave to introduce a Bill to provide for the establishment, development and management of the Special Economic Zones for the promotion of exports and for matters connected therewith or incidental thereto.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the establishment, development and management of the Special Economic Zones for the promotion of exports and for matters connected therewith or incidental thereto "

The motion was adopted.

SHRI KAMAL NATH : Sir, I introduce** the Bill.

* Published in the Gazette of India, Extraordinary, Part-II, Section-2, dated
9.5.2005

**Introduced with the Recommendation of the President.
